

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT NO. III

IB-1923(ND)/2019

IN THE MATTER OF:

M/s. Satkar Logistics Pvt. Ltd.

....Petitioner

Vs.

M/s. S.N.J Trade Link Pvt. Ltd

....Respondent

SECTION

Under Section 9 of IBC.

Order delivered on 03.09.2019

CORAM

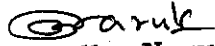
R. VARADHARAJAN,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble Member (Technical)

For the Petitioner/Operational Creditor : Mr. Himanshu Harbola, Adv.
Mr. Ketan Madan, Adv.

For the Respondent/Corporate Debtor :

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 24.09.2019
due to paucity of time.


(Madhu Narula)

Court Officer